

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 204 OF 2015

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Indian Wind Energy Association & Anr. Appellant
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Sanjana Dua
h/f Ms. Suparna Srivastava for R-1

Ms. Ruchir Mishra
Mr. Sanjeev K. Saxena
Mr. R. Misra for R-10

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-12 & 13

ORDER

List the matter for hearing on **18.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**